

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: IVRCL Limited Date of Commencement of Liquidation: 26-07-2019; List of Stakeholders as on Date: 04-03-2021; Name of IP: Mr. Sutanu Sinha; Last 5 digitof registration number: 10167

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	25	116484335619.00	25	109282434633.00		7201900986.00		Annexure 3
4	Unsecured financial creditors	13	64392193417.00	13	64209039807.00		183153610.00		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1684	476065754.68	424	42608794.00		433456960.68		Annexure 6
7	Operational creditors (Government Dues)	4	744037143.00	3	682730646.00		61306497.00		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1555	29191524445.00	1375	5236252690.03		23955271754.94		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	16	74764548922.00				74764548922.00		Annexure 9
Total		3297	286052705300.68	1840	179453066570.03	0	106599638730.62	0	